

(a) the total quantity of pulses exported and the foreign exchange earned therefrom in terms of rupees and dollars during each of the last three years, country-wise;

(b) whether any target has been fixed for the export of pulses during 1996-97 while the production of pulses is stable; and

(c) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) the quantity of pulses exported including that from 100% EOU's and units located in EPZ's (who are permitted to import pulses under Advance Licensing Scheme) and the value of foreign exchange earned thereof during the last three years are as under:-

Year	Quantity (MT)	Value (Rs. in crores)
1993-94	43601	73.59
1994-95	50507	90.41
1995-96	61196	131.79

Country-wise details are available in the monthly bulletin/annual number of the Foreign Trade Statistics of India published by DGCI&S, Calcutta copies of which are available in the Parliament Library.

(b) and (c). Export of pulses are subject to licensing. A ceiling of 10,000 MTs has been released for export during 1996-97. The small quantity of 10,000 MTs, which represents about 0.01% of the domestic production, has been permitted for exports to maintain India's presence in the International market.

[English]

United Nations Industrial Development Organisation

4468. SHRI T. GOPAL KRISHNA:
SHRI L. RAMANA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether UNIDO's new investment and Technology Promotion Initiative Programme has been launched;

(b) whether the said programme is likely to help the small and medium enterprises; and

(c) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) Yes, Sir.

(c) The "Investment and Technology Promotion Initiative" (ITPI) has been launched to undertake activities with a view to achieving the following objectives:

1. Assisting entrepreneurs to identify joint venture and technology partners from other countries.
2. Networking of focal points throughout India of public and private sector institutions, active in promotion of business cooperation between Indian firms and foreign firms.
3. Increasing the awareness of services available from UNIDO and its investment promotion services of investment project identification, formulation, screening and evaluation.
4. Organising INTECHMARTS for technology and investment match-making at the State-level.
5. Following up the projects identified for joint venture in the previous INTECHMARTS held at New Delhi in 1995 and 1996.

The Project is for a period of two years starting from 1st May, 1996. The ITPI Project is mainly to promote cooperation between small and medium enterprises for technology transfer and joint ventures. This will contribute to small and medium enterprises development, which in turn will lead to skills upgradation and employment generation having, thus, direct impact on poverty alleviation programme.

Guarantee to W.B. Loan for Infrastructure Products

4469. DR. M.P. JAISWAL: Will the Minister of FINANCE be pleased to state:

(a) whether the Government have charged commission for standing guarantee to the World Bank Infrastructure loan for the development of Industrial Development Bank of India (IDBI);

(b) if so, the details thereof;

(c) whether this condition was imposed by the World Bank; and

(d) if so, the details thereof?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) No, Sir. World Bank has not extended any loan to Industrial Development Bank of India for Infrastructure Projects.